

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :20-01-2026

Date : 20.01.2026

Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	De Se
20.01.2026	ABLAPL-14198/2024	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
20.01.2026	WP (C) - 1573/2026	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
20.01.2026	WP (C) - 1178/2026	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
20.01.2026	CRLMC-154/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
20.01.2026	WP (C) - 601/2026	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
20.01.2026	WP (C) - 633/2026	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
20.01.2026	WP (C) - 369/2026	T.K.PRAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WR. BR.
20.01.2026	WP (C) - 644/2026	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
20.01.2026	WA-886/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
20.01.2026	WP (C) - 29948/2025	TUSAR KANTI PRAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-21	WR. BR. (D. BE)
20.01.2026	WP (C) - 37612/2025	HIMANSU SEKHAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WR. BR. (D. BE)
20.01.2026	WP (C) - 8832/2014	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WR. BR. (D. BE)
20.01.2026	WP (C) - 9511/2021	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WR. BR. (D. BE)
20.01.2026	WP (C) -	TK NAYAK	C.O.	COURT NO.	Order Dtd. 2026-01-15	

		35676/2025			2 OLD		
5	20.01.2026	WP (C) - 35452/2025	SK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 34005/2025	SK SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 36605/2025	BB MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 37393/2025	SK SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-29	WR. BR.
5	20.01.2026	WP (C) - 1131/2026	NK NROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-09	WR. BR.
5	20.01.2026	WP (C) - 1276/2026	TK NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 1276/2026	TK NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	FAO- 440/2023	A SUNDARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-19	MI. AP. SE.
5	20.01.2026	WP (C) - 26235/2024	PK DASH	C.O.	COURT NO. 23	Order Dtd. 2024-11-04	
5	20.01.2026	WP (C) - 927/2026	TK NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 651/2026	TK NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	WR. BR. (D. BE)
5	20.01.2026	WP (C) - 514/2026	TK NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	
5	20.01.2026	WPCRL- 159/2025	L SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 11382/2021	TAPAN SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	CRLA- 1/2026	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-04-06	
5	20.01.2026	CRLMP- 788/2024	S.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	CMP- 81/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

5	20.01.2026	CRLMC-5278/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-12	
5	20.01.2026	CONTC-110/2026	M/S ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-112/2026	M/S ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CRLMC-3856/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	CR MI
5	20.01.2026	CRLMC-3856/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	CR MI
5	20.01.2026	CRLMC-177/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-04	
5	20.01.2026	WA-1915/2025	D.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-15	
5	20.01.2026	CRLMC-4789/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-19	
5	20.01.2026	CRLMC-5310/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-15	
5	20.01.2026	CRLMC-5362/2025	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17	
5	20.01.2026	CMP-844/2025	J.RANI	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	
5	20.01.2026	CRLMC-147/2026	D.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2026-01-13	
5	20.01.2026	CRLMC-151/2026	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 6615/2023	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2026-01-09	WR BR
5	20.01.2026	CRLMC-5067/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	
5	20.01.2026	CMP-82/2026	P.BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	FAO-427/2020	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-31	MI AP SE
5	20.01.2026	CMP-57/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
5	20.01.2026	CMP-63/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	CONTC-96/2026	M.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-6335/2025	D.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-6377/2025	D.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-24/2026	A.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	RFA-	S SAMAL	C.O.	COURT NO.	Order Dtd. 2026-01-07	FI

		160/2007			2 OLD		AP
5	20.01.2026	CONTC-6376/2025	D.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-111/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-6441/2025	A.K.ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-240/2026	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-14/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-5481/2025	G.C.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	CO
5	20.01.2026	CRLA-96/2025	B.DAS	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
5	20.01.2026	CONTC-6279/2025	P.K.BHUYAN	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	
5	20.01.2026	RFA-160/2007	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-01-07	FI AP
5	20.01.2026	CRLMC-1/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
5	20.01.2026	CONTC-6083/2025	SUMAN MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
5	20.01.2026	CONTC-6064/2025	JITENDRA KUMAR MISHRA 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	CO
5	20.01.2026	WP (C) - 32640/2025	T K J SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 34623/2025	SATYA RANJAN BINAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 50/2026	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1042/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 30489/2011	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2025-11-12	WR. BR.
5	20.01.2026	WP (C) - 30489/2011	AFRAAZ SUHAIL	C.O.	COURT NO. 1	Order Dtd. 2025-11-12	WR. BR.
5	20.01.2026	WP (C) - 651/2026	SK SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	WR. BR. (D. BE)
5	20.01.2026	CRLMC-2832/2024	S B ROUL	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	
5	20.01.2026	CRLMC-1017/2024	S B ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	CR MI
5	20.01.2026	CMP-60/2026	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-16	

5	20.01.2026	WP (C) - 1446/2026	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	WR. BR. (D BE)
5	20.01.2026	WP (C) - 37810/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 466/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 1447/2026	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 11/2026	S.C.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 747/2026	B.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 897/2026	SATYABRATA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 1232/2026	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 741/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 1272/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 1118/2026	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 1040/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 1058/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 1066/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 1111/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 607/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 1092/2026	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 886/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 30989/2025	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	

5	20.01.2026	WP (C) - 850/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 847/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 1031/2026	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WR. BR.
5	20.01.2026	WP (C) - 845/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 842/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 569/2026	PK CHAND	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 840/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 456/2026	MC MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 833/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 823/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 481/2026	KC SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 726/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR. (D BEI
5	20.01.2026	WP (C) - 1325/2026	KC SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 724/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 864/2026	NISHIKANTA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WR. BR. (D BEI
5	20.01.2026	WP (C) - 718/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 637/2026	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 660/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR. (D

5	20.01.2026	WP (C) - 659/2026	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 420/2026	M.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 1575/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 1724/2026	GAGAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	
5	20.01.2026	WP (C) - 37100/2025	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 1654/2026	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1646/2026	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1098/2026	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 26235/2024	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11-04	
5	20.01.2026	WP (C) - 194/2026	R.N.PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 1048/2026	N.K.SATPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 1105/2026	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 1115/2026	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 1193/2026	S GUPTA	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR. (D. BE)
5	20.01.2026	WP (C) - 59/2026	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 146/2026	SC DASH	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 980/2026	GD MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 928/2026	GN SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 65/2026	BR KAR	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) -	B SAHOO	C.O.	COURT NO.	Order Dtd. 2026-01-16	WR.

		184/2026			23		BR
5	20.01.2026	WP (C) - 35250/2025	LK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-17	
5	20.01.2026	WA- 3021/2023	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	WR. AP
5	20.01.2026	WP (C) - 910/2026	S DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	WR. BR. (D BE
5	20.01.2026	WP (C) - 835/2026	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 29216/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 4934/2024	J.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WR. BR. (D BE
5	20.01.2026	WP (C) - 4968/2024	J.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WR. BR. (D BE
5	20.01.2026	WP (C) - 1215/2026	T SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 149/2026	D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 387/2026	D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 33735/2025	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WR. BR.
5	20.01.2026	CRLMC- 174/2026	SK SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 4966/2024	J.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WR. BR. (D BE
5	20.01.2026	WP (C) - 5592/2019	B.K.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-12	WR. BR. (D BE
5	20.01.2026	CRLMC- 4796/2025	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-25	
5	20.01.2026	CRLMC- 4795/2025	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-25	

5	20.01.2026	WP (C) - 4963/2024	J.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WR. BR. (D. BE)
5	20.01.2026	WP (C) - 4936/2024	J.R.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WR. BR. (D. BE)
5	20.01.2026	CONTC-6234/2025	D.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-19	
5	20.01.2026	CONTC-2/2026	D.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 7796/2025	M.R.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	ABLAPL-355/2026	A PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-12922/2022	D.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2022-11-28	BA
5	20.01.2026	ABLAPL-316/2026	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-12924/2022	D.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2022-11-28	BA
5	20.01.2026	ABLAPL-14426/2025	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2026-01-19	BA
5	20.01.2026	TRP (C) - 9/2026	S.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-02-23	
5	20.01.2026	ABLAPL-321/2026	DK NAIK	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-318/2026	TR DAS	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	TRP (C) - 218/2024	B.B.MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-323/2026	A PATTANAIAK	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-325/2026	R BISWAL	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	BA
5	20.01.2026	ABLAPL-322/2026	P BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-15084/2025	AK JATI	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-14421/2025	A PATTANAIAK	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	BA
5	20.01.2026	ABLAPL-14423/2025	A PATTANAIAK	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	BA

5	20.01.2026	ABLAPL-13176/2025	SK SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-13732/2025	MANGU NANDY	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-3908/2025	S NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1280/2026	P K LENKA	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1532/2026	A MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 35273/2025	BK SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	ABLAPL-13143/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-329/2026	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 25	Order Dtd. 2026-01-19	BA
5	20.01.2026	ABLAPL-12084/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-28	
5	20.01.2026	FAO-143/2023	BK PATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-09	MI. AP. SE.
5	20.01.2026	CONTC-5913/2025	T.K.PRAHARAJ	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
5	20.01.2026	FAO-143/2023	BK PATI	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	MI. AP. SE.
5	20.01.2026	CONTC-6440/2025	D.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
5	20.01.2026	FAO-143/2023	GC DAS	C.O.	COURT NO. 25	Order Dtd. 2026-01-09	MI. AP. SE.
5	20.01.2026	CMP-16/2026	D.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
5	20.01.2026	FAO-20/2020	AK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-11-07	MI. AP. SE.
5	20.01.2026	CMP-82/2026	S.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC-1612/2025	D.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
5	20.01.2026	FAO-33/2020	AK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10-31	MI. AP. SE.
5	20.01.2026	CMP-18/2026	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	CMP-37/2026	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

5	20.01.2026	WP (C) - 32263/2023	AM DAS	C.O.	COURT NO. 25	Order Dtd. 2025-09-24	WR. BR.
5	20.01.2026	CONTC- 221/2025	M.R.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC- 6330/2025	A.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC- 73/2026	C.SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-16	
5	20.01.2026	CRLMC- 152/2026	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	
5	20.01.2026	CRLMC- 209/2026	P.K.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-02-10	
5	20.01.2026	ABLAPL- 354/2026	PRASANT KUMAR BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL- 326/2026	PRASANT KUMAR BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	
5	20.01.2026	CONTC- 4147/2024	R C MALLA	C.O.	COURT NO. 6	Order Dtd. 2026-01-16	
5	20.01.2026	ABLAPL- 166/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	BA
5	20.01.2026	ABLAPL- 313/2026	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	BA
5	20.01.2026	WP (C) - 37012/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-15	WR. BR. (D BE
5	20.01.2026	WP (C) - 3863/2025	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 36923/2025	K. C. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	WP (C) - 1695/2026	H. K. PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1455/2026	P. R. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	ABLAPL- 14707/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 19408/2025	P. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	

5	20.01.2026	WP (C) - 1538/2026	LAMBODAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 19412/2025	P. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 29770/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1021/2026	SARADA NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1552/2026	K. C. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1553/2026	K. C. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 28831/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1732/2026	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1775/2026	BHARAT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 23766/2024	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 630/2026	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR. (D. BEH
5	20.01.2026	WP (C) - 25972/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR. (D. BEH
5	20.01.2026	WP (C) - 1413/2026	G. N. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1543/2026	LAXMIDHAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1336/2026	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 36841/2025	A.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 37195/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1071/2026	J. C. BARAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1546/2026	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	

5	20.01.2026	WP (C) - 1593/2026	R. K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1541/2026	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 710/2026	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 21/2026	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 136/2026	JEEBAN JYOTI PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	CRLMC- 4799/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	
5	20.01.2026	CRLMC- 5584/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	CR. MI.
5	20.01.2026	CONTC- 210/2026	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	CONTC- 94/2026	GHANASHYAM MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 744/2026	DILIP KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 1300/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WR. BR. (D. BEI
5	20.01.2026	CMP- 1309/2025	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 18414/2014	J C BARAL	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR. (D. BEI
5	20.01.2026	CONTC- 1612/2025	A. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 18414/2014	B K DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WR. BR. (D. BEI
5	20.01.2026	CRLMC- 1633/2025	S K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 1518/2026	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1602/2026	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	

5	20.01.2026	CONTC-165/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
5	20.01.2026	JCRLA-160/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5	20.01.2026	CRLMC-5149/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-15	CR. MI.
5	20.01.2026	ABLAPL-2601/2025	S. R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
5	20.01.2026	ABLAPL-12494/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-11-11	
5	20.01.2026	ABLAPL-12914/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-11-12	BA
5	20.01.2026	ABLAPL-317/2026	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1779/2026	H K PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
5	20.01.2026	CRLA-1469/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	CR. AP.
5	20.01.2026	WA-3381/2024	D K PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
5	20.01.2026	WP (C) - 9044/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-18	WR. BR.
5	20.01.2026	WP (C) - 9313/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-22	WR. BR.
5	20.01.2026	WP (C) - 5258/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-13	WR. BR.
5	20.01.2026	WP (C) - 4620/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-04	WR. BR.
5	20.01.2026	WP (C) - 4639/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-05	WR. BR.
5	20.01.2026	WP (C) - 9887/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-25	WR. BR.
5	20.01.2026	WP (C) - 10340/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-29	WR. BR.
5	20.01.2026	WP (C) - 10346/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-29	WR. BR.
5	20.01.2026	WP (C) - 10350/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-29	WR. BR.

5	20.01.2026	WP (C) - 10351/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-29	WR. BR.
5	20.01.2026	WP (C) - 24799/2023	PRATIMA NAYAK	GENERAL		Petition	WR. BR.
5	20.01.2026	CONTC- 156/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01-16	
5	20.01.2026	CRLMC- 114/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-01-12	
5	20.01.2026	CONTC- 249/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 24799/2023	PRATIMA NAYAK	GENERAL		Entire Document	WR. BR.
5	20.01.2026	CONTC- 245/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 37287/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-13	WR. BR.
5	20.01.2026	WP (C) - 37728/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-01-13	WR. BR.
5	20.01.2026	WP (C) - 4058/2024	ASUTOSH ROUT	GENERAL		Petition With Annexures	WR. BR.
5	20.01.2026	ABLAPL- 257/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-01-15	
5	20.01.2026	ABLAPL- 316/2026	SAROJ BARIK	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 28304/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 3647/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-06	WR. BR.
5	20.01.2026	WP (C) - 20965/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-13	WR. BR.
5	20.01.2026	WP (C) - 20967/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-13	WR. BR.
5	20.01.2026	MACA- 24/2021	MALLICK BEBRAT SMRUTIRANJAN	GENERAL		Order Dtd. 2025-09-13	MI. AP. SE.
5	20.01.2026	WP (C) - 1018/2014	PRATYASISH MOHANTY	GENERAL		Judgement Dtd. 2025-05-13	WR. BR.
5	20.01.2026	WP (C) - 5565/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-23	WR. BR.
5	20.01.2026	ABLAPL- 10809/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 14721/2004	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2022-11-03	WR. BR.

5	20.01.2026	WA-1460/2025	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2026-01-13
5	20.01.2026	WP (C) - 14022/2012	MANAS RANJAN SAHOO	GENERAL		Rejoinder
5	20.01.2026	CMP-1810/2025	APARESH BHOI	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	ABLAPL-342/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	CMP-1741/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	CMP-748/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	CRLMA-1/2026	PRATYASISH MOHANTY	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	ABLAPL-315/2026	AKHAND	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	ABLAPL-10536/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	ABLAPL-104/2026	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	MATA-412/2025	PADMINI KUMARI PANIGRAHY	GENERAL		Affidavit
5	20.01.2026	WP (C) - 34461/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-09
5	20.01.2026	WP (C) - 31553/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-16
5	20.01.2026	WP (C) - 31245/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-12
5	20.01.2026	WP (C) - 10361/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-21
5	20.01.2026	WP (C) - 8103/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-06
5	20.01.2026	FAO-197/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-03
5	20.01.2026	CMP-1188/2025	SUSANTA KUMAR JETHY	GENERAL		Order Dtd. 2026-01-09
5	20.01.2026	FAO-132/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26

5	20.01.2026	WP (C) - 27200/2024	DEVI PRASAD DASH	GENERAL		Entire Document	
5	20.01.2026	WP (C) - 11170/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2023-10-03	WR. BR.
5	20.01.2026	WP (C) - 18651/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-05	WR. BR.
5	20.01.2026	WP (C) - 2172/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-20	
5	20.01.2026	WP (C) - 21874/2023	TAHASILDAR BHUBANESWAR	GENERAL		Order Dtd. 2025-07-02	WR. BR.
5	20.01.2026	FAO- 183/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MI. AP. SE.
5	20.01.2026	FAO- 684/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MI. AP. SE.
5	20.01.2026	WP (C) - 613/2024	TAHASILDAR BHUBANESWAR	GENERAL		Order Dtd. 2025-07-02	WR. BR.
5	20.01.2026	WP (C) - 10552/2013	J P KAR	GENERAL		Order Dtd. 2025-03-28	WR. BR.
5	20.01.2026	WP (C) - 14711/2019	A K BARIK	GENERAL		PetitionAnnexure,Counter,Rejoinder,	WR. BR.
5	20.01.2026	WA- 1285/2022	A K MOHANTY	GENERAL		Order Dtd. 2025-07-02	WR. AP.
5	20.01.2026	CRLMC- 3384/2018	M MOHANTY	GENERAL		PetitionAnnexure,Counter,Rejoinder,Entire Order,	CR. MI.
5	20.01.2026	RVWPET- 203/2023	D K SETHY	GENERAL		Order Dtd. 2023-07-05	CI RE
5	20.01.2026	WP (C) - 9785/2023	S R SETHI	GENERAL		Order Dtd. 2023-04-12	WR. BR. (D BE)
5	20.01.2026	SA- 209/1998	J P KAR	GENERAL		Order Dtd. 2022-10-12	SE. AP.
5	20.01.2026	SA- 409/2001	J P KAR	GENERAL		Order Dtd. 2024-04-23	SE. AP.
5	20.01.2026	OJC- 6965/1995	J P KAR	GENERAL		Order Dtd. 2007-07-25	
5	20.01.2026	WP (C) - 22713/2017	J R NAYAK	GENERAL		Order Dtd. 2026-01-15	WR. BR.
5	20.01.2026	WP (C) - 4686/2013	L D SAHU	GENERAL		Order Dtd. 2025-07-28	WR. BR. (D BE)
5	20.01.2026	OJC- 14360/1999	P K MISHRA	GENERAL		Order Dtd. 2001-02-06	

5	20.01.2026	OJC-5401/1998	J PARIDA	GENERAL		Order Dtd. 2017-07-24
5	20.01.2026	ELPET-19/2024	S SRIVASTAV	GENERAL		Exhibits
5	20.01.2026	WP (C) - 11674/2012	D NAYAK	GENERAL		Order Dtd. 2013-07-18
5	20.01.2026	WP (C) - 11420/2012	P K SWAIN	GENERAL		Order Dtd. 2012-08-07Petition,Annexure,
5	20.01.2026	WPC (OAC) - 4230/2016	R K MAHABHOI	GENERAL		Order Dtd. 2022-08-16
5	20.01.2026	WP (C) - 148/2026	S BISWAL	GENERAL		Order Dtd. 2026-03-16
5	20.01.2026	CMAPL-287/2025	P K BEHERA	GENERAL		Order Dtd. 2026-02-11
5	20.01.2026	ABLAPL-13119/2025	P K BEHERA	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) - 533/2026	J P KAR	GENERAL		Order Dtd. 9999-12-31
5	20.01.2026	WP (C) - 23267/2025	D K JENA	GENERAL		Order Dtd. 2025-08-25
5	20.01.2026	WP (C) - 2333/2025	D NAYAK	GENERAL		Order Dtd. 2025-05-02
5	20.01.2026	WP (C) - 1227/2026	R K MAHABHOI	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) - 447/2026	S SAMAL	GENERAL		Order Dtd. 2026-01-09
5	20.01.2026	WA-1368/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-15
5	20.01.2026	WP (C) - 1104/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) - 1217/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) - 1140/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WA-1782/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-12
5	20.01.2026	WP (C) - 1122/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) -	A. K.	GENERAL		Order Dtd. 2026-01-19

		1138/2026	MOHANTY				
5	20.01.2026	WP (C) - 1128/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	WP (C) - 1103/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19	WR. BR. (D BE)
5	20.01.2026	WP (C) - 1220/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-01-19	WR. BR. (D BE)
5	20.01.2026	ABLAPL- 327/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-19	BA
5	20.01.2026	ABLAPL- 328/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	CMP- 94/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 33436/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	ABLAPL- 3368/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 17079/2019	A SUHAIL	GENERAL		Entire Order	WR. BR.
5	20.01.2026	WP (C) - 17081/2019	A SUHAIL	GENERAL		Entire Order	WR. BR.
5	20.01.2026	WP (C) - 12415/2019	A SUHAIL	GENERAL		Entire Order	WR. BR.
5	20.01.2026	WP (C) - 25127/2022	P K JENA	GENERAL		Order Dtd. 2026-01-07	WR. BR.
5	20.01.2026	WP (C) - 458/2003	S BISWAL	GENERAL		Order Dtd. 2026-01-13	WR. BR.
5	20.01.2026	RSA- 202/2024	P DAS	GENERAL		Appealmemo	
5	20.01.2026	OJC- 696/2001	M BEHERA	GENERAL		PetitionAnnexure,	
5	20.01.2026	WP (C) - 3302/2006	M BEHERA	GENERAL		PetitionAnnexure,	
5	20.01.2026	WP (C) - 15489/2022	A T NAYAK	GENERAL		Order Dtd. 2022-07-08	WR. BR.
5	20.01.2026	WP (C) - 1981/2019	M D ABID	GENERAL		Order Dtd. 9999-12-31	WR. BR.
5	20.01.2026	WP (C) - 22140/2011	M BEHERA	GENERAL		Order Dtd. 2020-01-06	WR. BR.

							(D BE)
5	20.01.2026	FA- 471/1998	S SAHOO	GENERAL		PetitionAnnexure,Counter,Rejoinder,	FI AP
5	20.01.2026	WP (C) - 18011/2019	B K DALAI	GENERAL		Order Dtd. 2019-10-01Petition,Annexure,	WR BR (D BE)
5	20.01.2026	CRLMP- 108/2023	S BARIK	GENERAL		Order Dtd. 2023-01-30Petition,Annexure,	WR BR
5	20.01.2026	WP (C) - 1723/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-19	WR BR
5	20.01.2026	SA-54/1992	S C SUNDARA	GENERAL		Order Dtd. 2026-03-02	SE AP
5	20.01.2026	WP (C) - 614/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-01-15	WR BR
5	20.01.2026	WP (C) - 56/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 774/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-01-16	WR BR (D BE)
5	20.01.2026	WP (C) - 1595/2026	P K JENA	GENERAL		Order Dtd. 2026-01-20	WR BR (D BE)
5	20.01.2026	WP (C) - 1592/2026	P K JENA	GENERAL		Order Dtd. 2026-01-20	WR BR
5	20.01.2026	WP (C) - 37026/2025	P K PRADHAN	GENERAL		Order Dtd. 2026-01-15	
5	20.01.2026	WP (C) - 238/2026	B BEHERA	GENERAL		Order Dtd. 2026-01-19	WR BR
5	20.01.2026	ABLAPL- 13100/2025	A T NAYAK	GENERAL		Order Dtd. 2026-01-19	BA
5	20.01.2026	CONTC- 4778/2025	A T NAYAK	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	CONTC- 4784/2025	A T NAYAK	GENERAL		Order Dtd. 2026-01-16	CO
5	20.01.2026	ABLAPL- 104/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 733/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-12	
5	20.01.2026	CONTC- 2537/2025	M NAIK	GENERAL		Order Dtd. 2026-01-13	CO

5	20.01.2026	WP (C) - 18801/2025	B K MOHARANA	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 16947/2025	B K MOHARANA	GENERAL		Entire Order	
5	20.01.2026	CRLMC- 2832/2024	R R DAS	GENERAL		Order Dtd. 2026-01-16	
5	20.01.2026	WP (C) - 1460/2026	R SAHOO	GENERAL		Order Dtd. 2026-01-19	
5	20.01.2026	WP (C) - 1721/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-19	WR. BR.
5	20.01.2026	TRP (C) - 280/2025	K C PANDA	GENERAL		Order Dtd. 2025-11-17	
5	20.01.2026	WP (C) - 1589/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-16	
5	20.01.2026	CRLMC- 5312/2025	H K TRIPATHY	GENERAL		Order Dtd. 2026-03-09	
5	20.01.2026	WP (C) - 735/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-12	
5	20.01.2026	CRLMC- 3144/2024	S C SUNDARA	GENERAL		Order Dtd. 2026-01-13	
5	20.01.2026	WP (C) - 1387/2026	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-01-16	WR. BR.
5	20.01.2026	CONTC- 5976/2024	M PANDA	GENERAL		Order Dtd. 2026-01-16	CO
5	20.01.2026	CRLMP- 1751/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-01-15	
5	20.01.2026	CRLMC- 131/2026	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-01-13	
5	20.01.2026	FAO- 317/2020	A K RAY	GENERAL		Order Dtd. 2025-12-24	MI. AP. SE
5	20.01.2026	FAO- 154/2020	A K RAY	GENERAL		Order Dtd. 2025-12-24	MI. AP. SE
5	20.01.2026	WP (C) - 11595/2022	B N SARANGI	GENERAL		Order Dtd. 2026-01-15	WR. BR. (D. BE
5	20.01.2026	CRLREV- 126/2016	S R PARIDA	GENERAL		Order Dtd. 2016-02-17Petition,Annexure,	CR. REV
5	20.01.2026	WP (C) - 26104/2017	D K NAIK	GENERAL		Order Dtd. 2024-10-28	WR. BR. (D. BE
5	20.01.2026	CMP- 1262/2024	J PANI	GENERAL		Order Dtd. 2025-08-20	
5	20.01.2026	CRLMC- 2690/2006	K SAHOO	GENERAL		Order Dtd. 2017-12-15Petition,Annexure,	

5	20.01.2026	CRLMC-2055/2008	K SAHOO	GENERAL		Order Dtd. 2017-12-15 Petition, Annexure,
5	20.01.2026	FAO-346/2016	D PRADHAN	GENERAL		Order Dtd. 2026-01-12
5	20.01.2026	OJC-3863/1993	P K JENA	GENERAL		Order Dtd. 2011-04-30
5	20.01.2026	WP (C) - 19286/2025	M K NAYAK	GENERAL		Order Dtd. 2026-02-17
5	20.01.2026	WP (C) - 37232/2025	A C LENKA	GENERAL		Order Dtd. 2026-01-20
5	20.01.2026	ABLAPL-12088/2025	B MOHAPATRA	GENERAL		Order Dtd. 2026-01-06
5	20.01.2026	WP (C) - 2946/2025	P K MOHANTY	GENERAL		Order Dtd. 2025-07-04
5	20.01.2026	WP (C) - 2946/2025	P K MOHANTY	GENERAL		Order Dtd. 2025-07-04
5	20.01.2026	WP (C) - 13377/2004	S. CHOUDHURY	GENERAL		Order Dtd. 2005-04-05
5	20.01.2026	WP (C) - 1271/2026	B SAHOO	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) - 2712/2007	S. CHOUDHURY	GENERAL		Order Dtd. 2011-07-01
5	20.01.2026	CMP-1188/2025	S K JETHY	GENERAL		Order Dtd. 2026-01-09
5	20.01.2026	WP (C) - 1267/2026	B SAHOO	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	ABLAPL-231/2026	S N GAYA	GENERAL		Order Dtd. 2026-02-23
5	20.01.2026	CMP-79/2026	P K JENA	GENERAL		Order Dtd. 2026-01-20
5	20.01.2026	TRP (C) - 82/2025	M R DHAL	GENERAL		Order Dtd. 2026-01-19
5	20.01.2026	WP (C) - 37820/2025	H JENA	GENERAL		Order Dtd. 2026-02-10
5	20.01.2026	CMP-102/2026	D J MISHRA	GENERAL		Order Dtd. 2026-01-20

5	20.01.2026	WP (C) - 24662/2024	S RANJIT	GENERAL		Order Dtd. 2025-03-03	
5	20.01.2026	WP (C) - 2108/2026	P C DAS	GENERAL		Order Dtd. 2026-01-20	
5	20.01.2026	WP (C) - 2090/2026	P C DAS	GENERAL		Order Dtd. 2026-01-20	
5	20.01.2026	WP (C) - 2085/2026	P C DAS	GENERAL		Order Dtd. 2026-01-20	
5	20.01.2026	WP (C) - 2113/2026	P C DAS	GENERAL		Order Dtd. 2026-01-20	

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